

आयकर अपीलिय अधिकरण पुणे न्यायपीठ "बी" पुणे में  
**IN THE INCOME TAX APPELLATE TRIBUNAL  
PUNE BENCH "B", PUNE**

सुश्री सुषमा चावला, न्यायिक सदस्य एवं श्री अनिल चतुर्वेदी, लेखा सदस्य के समक्ष  
**BEFORE MS. SUSHMA CHOWLA, JM AND SHRI ANIL CHATURVEDI, AM**

**आयकर अपील सं. / ITA No.2674/PUN/2016**

**निर्धारण वर्ष / Assessment Year : 2013-14**

M/s. Namrata Construction Co.,  
592, Raviwar Peth,  
Talegaon Dabhade,  
Maval, Pune

.... अपीलार्थी/Appellant

PAN: AABFN1736B

Vs.

The Dy. Commissioner of Income Tax,  
Central Circle 2(1), Pune

.... प्रत्यर्थी / Respondent

अपीलार्थी की ओर से / Appellant by : Shri Nitin Rander

प्रत्यर्थी की ओर से / Respondent by : Shri Pankaj Garg

सुनवाई की तारीख / <b>Date of Hearing : 11.02.2019</b>	घोषणा की तारीख / <b>Date of Pronouncement: 11.02.2019</b>
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**आदेश / ORDER**

**PER SUSHMA CHOWLA, JM:**

The appeal filed by assessee is against the order of CIT(A)-12, Pune, dated 12.08.2016 relating to assessment year 2013-14 against order passed under section 143(3) r.w.s. 153B(1)(b) of the Income-tax Act, 1961 (in short 'the Act').

2. The present appeal has been filed after delay of 15 days and the assessee has filed petition for condonation in this regard. Further, the assessee has filed a letter dated 11.02.2019 seeking permission to withdraw the captioned appeal, for which learned Departmental Representative for the Revenue has not objected. Accordingly, the prayer of assessee is granted. Thus, the appeal of assessee is dismissed as having been 'withdrawn'.

3. In the result, appeal of assessee is dismissed.

Order pronounced in open Court on this 11<sup>th</sup> day of February, 2019.

**Sd/-**  
**(ANIL CHATURVEDI)**  
लेखा सदस्य / ACCOUNTANT MEMBER

**Sd/-**  
**(SUSHMA CHOWLA)**  
न्यायिक सदस्य / JUDICIAL MEMBER

पुणे / Pune; दिनांक Dated : 11<sup>th</sup> February, 2019.  
GCVSR

**आदेश की प्रतिलिपि अग्रहित/Copy of the Order is forwarded to :**

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) / The CIT(A)-12, Pune;
4. The Pr.CIT-Central, Pune;
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे "बी" / DR 'B', ITAT, Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary  
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune